

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 9th December, 2015

No. HCM/P-41/2012(A&E) In exercise of the powers conferred under Article 229 (1) of the Constitution of India, read with Rule 6(a) of the Gauhati High Court Services Rules, 1967 which is now in force in the High Court of Manipur, Hon'ble the Chief Justice is pleased to appoint Shri Naorem Rojit Singh, Joint Registrar (Admn. & PM & P) as Registrar (Admn. /PM & P) on promotion against the newly created post vide letter No. 16/4/2012-Law(GHC), dated 26.03.2015 of the Secretary, Law & Legislative Affairs Department, Government of Manipur, on officiating basis initially for a period of 1 (one) year, in the scale of pay of Rs. 26,000 – 45,000 + G.P. 8,700 fixed - 55,000/- per month plus other allowances as admissible under the Rules with effect from the date of assumption of charge.

By orders etc.

Sd/-

(S. Serto)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. : HCM/P-41/2012(A&E) 15152-69 Imphal, the 9th December, 2015
Copy to :

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Secretary (Law), Government of Manipur.
5. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the notification in the official website.
6. The Joint Registrar (Admn. & PM & P), High Court of Manipur.
7. The Deputy Registrar (Judl)/(Admn.), High Court of Manipur.
8. The Assistant Registrar – I/II/III/Sr. Grade Stenographer, High Court of Manipur.
9. The Lib-cum-Research Officer, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- For kind information of his Lordship.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
- For kind information of his Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- For kind information of his Lordship.
13. The Director, Printing & Stationery Department, Government of Manipur.
- With a request to publish the above notification in the next issue of Gazette.
14. The Treasury Officer, Imphal West.
15. All Superintendents / Stamp Reporter / Court Officers / Protocol Officer, High Court of Manipur.
16. The person concerned.
17. The Order Book/Guard File.
18. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR
